

Central Administrative Tribunal Lucknow Bench Lucknow

Original Application No. 141/2007
This, the 8th day of January 2008

Hon'ble Mr. Shankar Raju, Member (J)
Hon'ble Mr. J.P. Shukla, Member (A)

Mahesh Chandra Srivastava, aged about 60 years, son of Late Shiv Narayan Srivastava, resident of Bhudeswar Vihar Colony, Alamk Nagar Road, near Bhudheswar Mandir, Lucknow-2260017.

Applicant.

By Advocate: Sri D. Awasthi.

Versus

1. Union of India, through the Secretary, Department of Posts, Dak Bhawan, New Delhi.
2. Chief Post Master, U.P. Circle, Lucknow.
3. Director of Postal services, Lucknow.
4. Senior Superintendent of Post Offices, Lucknow Division, Lucknow.

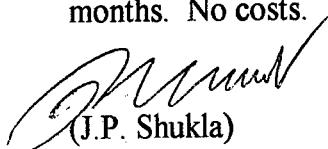
Respondents.

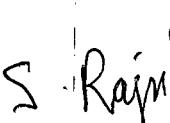
By Advocate: Shri N.H. Khan.

Order (Oral)

By Hon'ble Mr. Shankar Raju, Member (J)

Admittedly an appeal preferred against the punishment, is yet to be disposed of. O.A. stands disposed of with direction to the respondents to dispose of pending statutory appeal filed against the punishment by reasoned order to be passed within a period of 2 months. No costs.


(J.P. Shukla)
Member (A)


(Shankar Raju)
Member (J)

HLS/